

nursing home of Dr. Ram Manohar Lohia Hospital are not sufficient to cope with the patients; and

(b) if so, the steps to be taken to provide more rooms in the nursing home?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes, Sir.

(b) A proposal to construct 76 rooms to augment the Nursing Home accommodation has been included in the draft 8th Five Year Plan of this hospital.

Allotment of Flats to Handicapped Persons

6517. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether D.D.A. called for applications for out-of-turn allotment of flats to the handicapped persons in August 1989.

(b) if so, the number of handicapped who applied for them and the number of those who were allotted flats and whether the applicants were informed.

(c) the details of the areas where these handicapped were allotted flats.

(d) whether D.D.A propose to construct more flats for handicapped in centrally located areas to provide them better facilities and minimising travel by buses etc; and

(e) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) to (e). 1530 persons applied Allot-

ment in 4 cases has been made in Rohini. In 1 case, a flat under Self Financing Scheme has been allocated but area has not been indicated. These 5 applicants have also been informed about the allotment/allocation. As per extant policy of the Government, a maximum of 2 1/2 of the total number of plots allotted in a year can be allotted on out of turn basis in cases of extreme hardship and compassion such as widows, physically handicapped etc. However, there are no specific localities earmarked for such cut of turn allotments as the construction of flats is being done by the DDA all over Delhi.

Proposal to Develop Din Dayal Upadhyay Hospital like AIIMS

6518. SHRI MADAN LAL KHURANA: SHRI YASHWANTRAOPATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is proposed to develop Din Dayal Upadhyay Hospital and to provide better facilities to the public; and

(b) if so, details thereof together with details of the steps proposed to be taken to develop the Hospital on the lines of the All India Institute of Medical Sciences?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b) Deen Dayal Upadhyay Hospital, New Delhi, which is presently functioning with 400 beds, is in the process of expansion. Cardiology Department with Intensive coronary Care Unit and Maternity Services are going to be started as soon as staff is provided and remaining construction works is completed. Super-speciality Departments like Neuro-Surgery, Cardio-Thoracic Surgery, Burns/Plastic surgery are proposed to be opened during the next Five Year Plan. Modern gadgets have been procured and

are in use in the Hospital. Modern medical equipments including whole body CAT Scan, T.M.T., Echo—Cardiogram, Holter Monitor and Modern ventilators are under the process of procurement.

Vacation of Government Accommodation by Employees of Government of India Press

6519. SHRI MADAN LAL KHURANA Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of employees working in Government of India Press, Minto Road, Delhi and how many of them have been allotted Government accommodation;

(b) the number of houses, category-wise, available to date in the press pool;

(c) the number of employees who retired during 1 January, 1986 to 31 October, 1989;

(d) how many of the retired persons

Type	I	367
Type	II	684
Type	III	127
Type	IV	51
Type	V	5

(c) 366, out of whom 15 were non—allottees

(d) and (e) 208 have surrendered/vacated. Letters for vacation of quarters have been issued to the persons who were over-staying, of-course, after allowing the normal period of retention as per rules. Action has also been initiated under the Public Premises (Eviction of Unauthorised Occu-

have surrendered/vacated the accommodation and the reasons for non-vacation by others;

(e) whether eviction notices have been issued to all who have not surrendered/vacated their houses; and

(f) whether the houses belonging to press pool transferred to the general pool have been given back; and if not, the reason thereof together with steps taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) There are in all 1971 employees; 1038 quarters are in the occupation of the serving employees. Apart from this, there are also quarters under occupation of the (1) retired employees, (2) families of the deceased employees, (3) under orders of stay from Courts/CAT and (4) earmarked for transferring to the Delhi Administration etc.

(b) The number of quarters category-wise are as under:-

patation Act, 1971, wherever necessary.

(f) No Sir. Action for their return has been initiated.

Gluts in the Manufactured products of National Textile Corporation

6520. SHRI N. DENNIS: Will the Minister of TEXTILES be pleased to state: